

lay the full text of the opinions on the table of the House.

(viii) **Need to pay property Tax to the local bodies on the buildings owned by Central Government in Tamil Nadu.**

DR. A. KALANIDHI (Madras Central) : Sir, after a decade, the elected representative have assumed charge in almost all the local bodies except the Corporation of Madras, Madurai and Coimbatore in Tamil Nadu. The drawback that will be faced by the newly elected bodies will be inadequate funds. In this context, I would like to bring to the Notice of the Government the need to pay property tax on their buildings, both residential and non-residential, at the rate that will be paid by the common man. Then only these local bodies will be in a position to undertake the scheme necessary to augment the water supply, drainage, roads, street lights etc. which are absolutely necessary for a Welfare State. The local bodies serve not only the common man but also the offices of the Central Government, Railways and State Governments wherein lakhs of people are employed and use the amenities provided by the local bodies. The present practice is adopting a reduction factor, bringing in the capital cost of buildings to the pre-war level of 1944 and 6 per cent thereon is paid as a property tax by the Railways and the State Government. But the Central Government is not paying any tax except the service tax to its buildings situated within the limits of these local bodies. The legitimate share must be borne by the Central Government and Railways, followed by the State Governments.

[*Translation*]

(ix) **Necessary steps needed to stop the closure of diamond and stone quarries in Panna district of Madhya Pradesh.**

SHRI DAL CHANDER JAIN (Damoh) : Mr. SPEAKER Sir, I wish to bring to the notice of the House, the following matter under Rule 377.

[MR. DEPUTY SPEAKER *in the chair.*]

The diamond mines operating in forest land in Panna district of Madhya Pradesh have been closed down thereby rendering about 5,000 workers jobless. Besides, there is a move by the Government to close down stone quarries as well which are operating in forest land.

This would cause serious unemployment problem in the district. The area where mines are operating cannot be utilised any more by the forest department for forest purposes. The closure of diamond mines and stone quarries will not only result in depriving 15,000 to 20,000 families of their daily bread, but also in loss of revenue.

I, therefore request the Government to take early steps in order to avoid spread of unemployment in Panna district on this account in these days of rising prices.

12 22 hrs.

[MR. DEPUTY SPEAKER *in the chair*]

RAILWAY BUDGET 1986-87—  
GENERAL DISCUSSION—CONTD.

[*English*]

MR. DEPUTY SPEAKER : Now the House will resume the General Discussion on the Budget (Railways) for 1986-87.

[*Translation*]

CH. RAM PRAKASH (Ambala) : Mr. Deputy Speaker, Sir, I am happy that the former Chief Minister of Haryana, Shri Bansilal, is incharge of the Railways. I was an humble Minister in his Council of Ministers. The speed with which he brought about Haryana's development remains unparalleled as compared to that in other States. At that time.....

SHRI MOOL CHAND DAGA (Pali) : If that is so, kindly insist on him to bring about the same development in my State as well.